

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**Record of Proceedings**

**PETITION NO.143/2006**

Sub: Petition under Section 79 (1) (f) of the Electricity Act, 2003.

Date of hearing : 27.10.2009

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Indraprastha Power Generation Company Ltd., New  
Delhi

Respondent : Haryana Vidyut Prasaran Nigam Ltd., Panchkula

Parties present : 1. Shri R.K.Jain, IPGCIL  
2. Shri Devender Sharma, HPVNL

The representatives of both parties submitted that the appeal filed before the Appellate Tribunal for Electricity is listed for hearing on 6.11.2009 and sought adjournment for a month. Request was allowed.

2. The petition shall be re-notified on 8.12.2009.

sd/-  
(T.Rout)  
Joint Chief (Law)